

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
Appeal No.243 of 2013**

**Dated: 23<sup>rd</sup> January,2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**LMJ Energy Infralogistic Ltd. .... Appellant (s)  
Versus  
Petroleum & Natural Gas Regulatory Board ... Respondent (s)**

Counsel for the Appellant(s) : Mr. Abhas Kumar  
Ms. Divya Ray  
Mr. Jayant Mehta  
Mr. Rajiv Ranjan

Counsel for the Respondent(s) : Mr. Harsh Peechara,  
Ms. Sonali Malhotra and  
Mr. Rakesh Dewan for PNGRB

**ORDER**

We have already heard Learned Counsel for the parties. They are directed to file their respective Comprehensive Written Submissions on or before 30.01.2014 after serving copy on the other side.

**Judgment is Reserved.**

**(Nayan Mani Borah)  
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

pr/rt